

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT – II**

**Item No. 206**  
**(IB)-1095(ND)2019**  
**IA/1807/2021**

**IN THE MATTER OF:**

**Ritu Tandon**

...

**Applicant/Petitioner**

**Versus**

**M/s. Rain Automotive India Pvt. Ltd**

...

**Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 07.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Ms. Maya Gupta, Liquidator

**ORDER**

The Counsel is appearing through mobile, which is not permissible.

List the matter on 06.08.2021.



**(L. N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**